



## THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-79/2004/7159/A

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri R. L. Das,  
Presiding officer,  
Industrial Tribunal,  
Cachar, Silchar

Dated Guwahati the November, 2019.

Sub: **Casual leave with station leave permission.**

Ref:- Your letter No. ITS.01/2019/789 dated 28.11.2019.

Sir,

With reference to the above, I am directed to inform you that you have been granted casual leave for 2(two) days on 03.12.2019 and 04.12.2019 along with station leave permission from the evening of 01.12.2019 till the morning of 05.12.2019 (before Court hours), as prayed for. The Addl. District and Sessions Judge, FTC, Cachar, Silchar and in her absence, the next senior most Judicial Officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

sdt-

**JT. REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-79/2004/7161/A, dated 2.12.19  
Copy to:

1. The Addl. District and Sessions Judge, FTC, Cachar, Silchar.
2. ✓ The Systems Analyst, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**

Rdgr